

Single Bench

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

C.P.No.174/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th August, 2017, 10.30 A.M

Name of the Company Under Section		Satish Chandra Lakhotia & OrsVersus- A-One Assoctation of Alliance Club & Ors. 210,241, 242 (O & M)		

SAILENDRA KUMAK TIWAR I

ROPAK GHOSH

RESPONDENT 2,3,4

Salada Juan

2. Anisban Ray
P. Linha
S. Ghesh
9. Longopta

2. Anisban Ray
Advocates for petitioners
Suppopula

10-08-2017 – CP No.174/KB/2017 – Satish Chandra Lakhotia & Ors. Vs. A-One Association of Alliance Club & Ors.

ORDER

The Ld. Lawyer on behalf of the petitioner as well as on behalf of the Respondent Nos. 2, 3 and 4 are present.

The Ld. Lawyer of the Respondents submitted that there is bereavement in the family of the Advocate-on-record and he is not in a position to argue the case

In view of such situation, the Ld. Lawyer of the respondents prayed for adjournment.

Heard; the prayer of the respondents is allowed.

Fixing 30-08-2017.

MANORAMA KUMARI MEMBER(J)